

In addition WHO-NPSP as independent observers are also monitoring polio campaigns and routine immunization programme to ensure immunization coverage. Ministry organizes regular meetings with partners including NPSP and other stakeholders to review the progress in polio eradication. Ministry also organizes AFP surveillance reviews in three to four States each year in coordination with WHO to assess functioning of the surveillance system.

### **Trading in kidneys of poor people**

†2600. SHRI HARIVANSH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the kidneys of poor people are being traded to save the lives of rich people; and

(b) the number of such cases surfaced in the country till date and the action taken thereon, so far and State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) Health is a State subject and details of such cases are not maintained centrally. Whenever a complaint is brought to the notice of Department of Health and Family Welfare, the same is forwarded to the States concerned for action. The Transplantation of Human Organs and Tissues Act, 1994 (as amended in 2011) has a provision for imprisonment upto 10 years and fine upto ₹ one crore for commercial dealings in human organs. The enforcement of the provisions of the Act will, however, have to be ensured by the State Governments.

### **Awareness about organ donation**

2601. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of patients in need of organ transplant in India and the number of successful organ transplants conducted;

(b) the policies put in place by Government to increase awareness of the need for organ donation and encourage donation; and

(c) the number of organ donors registered under National Organ and Tissue Transplant Organisation, State-wise?

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† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) The exact number of patients in need of organ transplants and the number of successful transplants conducted in India is not known. However, as per estimates, the annual need of transplants in cases of organ failure for common organs and tissues is as under:

Organs	Need transplants of new cases of organ failure every year
Kidney	2,00,000
Liver	30,000
Heart	50,000
Cornea	1,00,000

(b) Promotion of organ donation is on high the priority of Government. Hon'ble Prime Minister has highlighted the importance of organ donation in the *Mann Ki Baat* programme broadcast in October and November 2015. This has given impetus to the organ donation in the country. Government is implementing National Organ Transplant Programme (NOTP) with the main focus to improve the donation of organs from deceased donors.

In India, Organ Donation Day is being celebrated since 2010. 6th Indian Organ Donation Day was celebrated on 27th November 2015. On this occasion, National Organ and Tissue Donation and Transplant Registry (NOTTR) was launched. In addition, felicitation of members of donor families from different parts of the country was done and awards were given to the Best Performing State in the area of Organ donation and winners of national competition of slogan on organ donation.

A dedicated website [www.notto.nic.in](http://www.notto.nic.in) has been launched for providing information on organ donation and transplantation and online facility for registration of hospitals for networking and creation of national registry of organ and tissue transplants, organ donation and pledges for organ donation. Online and offline pledging facility for organ and tissue donation is also available. A 24x7 days helpline has been made operational with toll free No. 1800114770.

An Inter-Ministerial Committee has been constituted to coordinate all activities relating to promotion of organ donation in the country and its meeting was organized on 18.02.2016 for actions to be taken by various Ministries for this purpose.

Organ Donation Publicity through print media, Display Boards, Frequently Asked Questions, Mobile SMSes, talks by experts etc. have been undertaken.

As health is primarily a State subject, States are regularly sensitized to promote the cause of organ donation.

(c) The number of persons who have pledged for organ donation and registered with NOTTO are 16192 as on 05.08.2016. However, the State-wise information is not maintained.

**Increasing access to mental health support for all**

2602. SHRI DEREK O'BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of mental healthcare institutions set up through Government support in the country, State-wise since 2013;

(b) the efforts taken by Government to increase access to mental health support for all especially economically weaker sections, through Central or State efforts; and

(c) whether Government is undertaking any steps to increase public awareness and understanding of mental health issues and of resources available, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) Health being a State subject, setting up of Mental Healthcare Institutions is the responsibility of the respective State Governments, and therefore, no such information is maintained Centrally. However, Central Government provides financial support to State mental health institutes under different components of National Mental Health Programme (NMHP).

(b) and (c) The Government has taken various steps for improved access to mental healthcare. In this regard, the Government of India is implementing the NMHP and District Mental Health Programme (DMHP). Mental Health Institutes are providing services for mental health, training for manpower development, research and support, etc. under the National Mental Health Programme. For improving the coverage and accessibility of Mental Healthcare, District level activities under National Health Mission have been supported in 241 districts in all States/UTs. Mental Health Policy has been launched on 10th October, 2014 with a vision to promote mental health, prevent mental illness, enable recovery from mental illness, promote de-stigmatization and facilitate socio-economic inclusion of persons affected by mental illness by providing accessible, affordable and quality health and social care to all persons with mental illness.